	<p>भारत सरकार GOVERNMENT OF INDIA वित्त मंत्रालय (राजस्व विभाग) MINISTRY OF FINANCE (DEPARTMENT OF REVENUE) राजस्व आसूचना निदेशालय DIRECTORATE OF REVENUE INTELLIGENCE (DRI) इंदौर जोनल यूनिट INDORE ZONAL UNIT (IZU)</p>
	<p>First Floor, BSNL Telephone Exchange Building, Transport Nagar, Indore-452014 ☎(0731) 2466548 / (F)2466547 ✉dri-indorezu@gov.in</p>

Date:26-07-2021

To,

The Principal Chief Commissioner of CGST - All over India,
The Principal Chief Commissioner of Customs - All over India,
The Chief Commissioner of CGST - All over India,
The Chief Commissioner of Customs - All over India,
The Narcotics Commissioner, Central Bureau of Narcotics, Gwalior

Sir/Madam,

Sub : Preparation of panel for appointment as Intelligence Officers on deputation/loan basis in the Directorate of Revenue Intelligence, Indore Zonal Unit - reg.

The Directorate of Revenue Intelligence, Indore Zonal Unit, Indore is in the process of drawing up a panel of suitable officer for filling up vacancy in the grade of Intelligence Officer in Indore Zonal Unit.

2. It is proposed to fill up the said posts on deputation/loan basis from amongst the officers of equivalent grade of Customs and CGST.

3. The deputation period will be for a period of 5 years initially and will not ordinarily exceed 7 years. The willing officer may expressly give their willingness for posting on deputation/loan basis. It may be made clear to the willing officer that the option once exercised would be final and in the event of selection in the Directorate of Revenue Intelligence, they will not be allowed to withdraw the same.

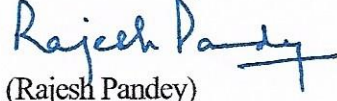
4. Further, as per para IV of Ministry's F.No. A-35017/28/92-Ad.III-B dated 30.06.94, officers posted in certain charges/organizations/assignments are required to complete the "Cooling Off" period of not less than one year before posting in DRI. However, the concerned Pr. Chief Commissioners/ Chief Commissioners have been given the authority to relax the "Cooling Off" period.

5. Name of eligible and willing officers may be sent along with the following information:

- Bio-data and willingness letter of the officer along with History of previous postings.
- ACR grading for last 5 years.
- Vigilance clearance.

- d) No objection from the Cadre Controlling Authority to relieve the officer in the event of his selection on deputation/loan basis (Both).
- e) Pr. Chief Commissioner's/Chief Commissioner's concurrence and permission to relax the "Cooling Off" period, wherever necessary.

Yours faithfully



(Rajesh Pandey)

Pr. Additional Director General

Copy to:

1. The Webmaster (CBIC), Directorate of Systems, CR Building, I.P. Estate, New Delhi, with a request to place this Circular on CBIC's website.